NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. 642/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SH. RAVIKUMAR DURAISAMY Member (T))

Sd/-

M.K. SHRAWAT

Member (Judricial)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

REI Industries Ltd.

V/s.

Ducon Technologies (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
68	Sandeep Ki	umbhar Advocatefor Corporat	Respondent Kundher
68	Ankit R.	/	

ORDER TCP 642/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. Form No.5 has been submitted; also served on the Respondent.
- 3. Petitioner is seeking time.
- Matter is adjourned to 17th August, 2017.

Sd/-RAVIKUMAR DURAISAMY Member (Technical)